

[Print](#)**Defective Case Register from 2026-07-24 to 2026-07-24**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/33512/2026	SEKH ZAKIR HUSSAIN	2026-07-24	1. Synopsis and date chart not page marked. 2. Para 17 missing. 3. Occupation of deponent not mentioned in Affidavit and IA Affidavit.
2	D-WP(C)/32152/2026	AJAY KUMAR ROY	2026-07-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	D-RSA/32910/2026	RAGHUNATH DASMOHAPATRA	2026-07-24	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.H.C.B.A.Welfare Fee Rs.50/- not affixed. 2.Cause Title Not In order.Respondents No-4 AND 5 of the L.A.Court not made parties 3.Petition be corrected in Appeal Format in all respect after Conversion.4.Valuation of the Appeal and C.Fee Payable be furnished.Put up for further S.R after rectification and payment of C.Fee for computing the period of limitation.
4	D-WP(C)/32088/2026	AKSHAYA KUMAR SAHOO	2026-07-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not legible.
5	D-MACA/33205/2026	SOMNATH ROY	2026-07-24	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 34 days
6	D-WP(C)/32619/2026	ASHOK KUMAR SAHOO	2026-07-24	1. Subject code not furnished in Assessment Slip.
7	D-MACA/33354/2026	PRASANTA KUMAR MAHALI	2026-07-24	1. Period of Delay 172 days
8	D-RSA/31252/2026	GOPAL PRASAD JENA	2026-07-24	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.C.Copy of the Trial Court Decree be filed for assessment of C.Fee.Put up for further S.R after rectification for computing the period of limitation.
9	D-WP(C)/32090/2026	RABINDRA NATH PRUSTY	2026-07-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Rule -8 of O.H.C PIL Rule not complied with.
10	D-WP(C)/30819/2026	RAMAKANTA PANDA	2026-07-24	Provision of Law mentioned twice.Date and signature not furnished in annexure-8. page no 24 mentioned twice.
11	D-CRLMP/20638/2026	KURESH PRASAD DASH	2026-07-24	20-VERNACULAR CERTIFICATE NOT FURNISHED. 31-As per standing order the details of victim/informant shall not be mentioned in the

				petition. Annexure 1 and 3 be kept in cover.
12	D-WP(C)/33327/2026	NIRANJAN LENKA	2026-07-24	14-NOT PROPERLY INDEXED. 1. Date of order not correctly furnished Sl. no.11 in Index and page no.10.
13	D-WP(C)/31572/2026	RAJAT KUMAR PANDA	2026-07-24	1. Fathers name of the petitioner in cause title not tally with Affidavit. 2. Annex-7 not exhibited in Body of the petition. 3. Nomenclature not furnished in V.nama.
14	D-CONTC/28078/2026	RANJIT MOHANTY	2026-07-24	i) Annexure-1 not properly arranged in petition.
15	D-WP(C)/32646/2026	PRAVASH CHANDRA JENA	2026-07-24	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 29 32 and 33 not neat.
16	D-WP(C)/32044/2026	BIJAY KUMAR BEHERA	2026-07-24	1. Paragraph declaration not correct.
17	D-WA/32533/2026	DURGESH NARAYAN RATH	2026-07-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Cause Title not in order, leave petition filed
18	D-WP(C)/32850/2026	AJAYA KUMAR TRIPATHY	2026-07-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Date of details of Govt. Notification vide annex-3 not tally with Index. Page 20 not neat.
19	D-CONTC/28069/2026	ADV.	2026-07-24	i) WP(c) not correct in reference certificate.
20	D-WP(C)/33362/2026	BIPIN KUMAR NAYAK	2026-07-24	1. Date of Ann.3 in Index not correct.
21	D-WP(C)/16999/2026		2026-07-24	Address of the Respondent no-1 not mentioned in the cause title.
22	D-EXP/32701/2026	MANAS PATI	2026-07-24	1. Period of Delay 1642 days 2. D.C. Fee of Rs.04/- to be Paid. 3. Authentication fee due on the Appellate Court Judgement Rs 2.25 not Paid.
23	D-CONTC/30216/2026	ANURAG PATI	2026-07-24	1. Reference Certificate not correctly furnished.
24	D-CONTC/30558/2026	STHITI DAS	2026-07-24	1. Age of the deponent in does not tally with cause title
25	D-CRLA/21052/2026	SURYAKANTA DWIBEDI	2026-07-24	1 parent name to be redacted from page -34 . 2 college name to be redacted from page 4 and 15 and kept sealed cover the same
26	D-CONTC/31035/2026	ADV.	2026-07-24	i) Sl. no. 3 of the index not correct. ii) CONTC, no. not correct in the 2nd para of the cause title. iii) wp(c) no. not mentioned in reference certificate.
27	D-BLAPL/22065/2026	BINI MISHRA	2026-07-24	Name of Lower Court and S.T. Case No. to be mentioned in Bail petition.

28	D-WP(C)/32300/2026	PRONoy MOHANTY	2026-07-24	Page nos 15 16 and 20 not neat.
29	D-RPFAM/33290/2026	SUSHANTA KUMAR JOSHI	2026-07-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. good ground not furnished, further SR after filling of c copy
30	D-RPFAM/33200/2026	SOUMYA JYOTI BISWAL	2026-07-24	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
31	D-WPCRL/21922/2026	SAMARENDRA BAHADUR	2026-07-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. L.A.A fee not paid.
32	D-BLAPL/21106/2026	DR. SUSANT KUMAR KANUNGO	2026-07-24	CrI.Misc Case No.03/2026 to be mentioned in synopsis and Bail Petition.
33	D-WP(C)/29539/2026	ACHYUTANANDA PATTANAIK	2026-07-24	Address of Op nos. 3 and 5 mentioned not separate
34	D-CRLMC/35007/2025	RABINDRA NATH PRUSTY	2026-07-24	1. Copy of Annexure-1 disclosing the name of Informant/Victm be kept in cover.
35	D-WP(C)/33228/2026	DILLIP KUMAR MOHAPATRA	2026-07-24	Annexure-1 and 2 not neat.
36	D-CRLMC/21061/2026	AMIT KUMAR NATH	2026-07-24	1. Copy of Charge sheet to be filed.2.Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover.
37	D-CRLMC/21889/2026	SHAKTI PRASAD DAS	2026-07-24	1. Paragraph no. not correctly furnished in the I.A.petition.2.Cause title of C.T.case No.233 of 2022 to be filed.
38	D-WP(C)/32736/2026	SUMIT KUMAR MOHANTY	2026-07-24	1.Page 27 not legible.2.OLR Case No not correctly furnished petition
39	D-MATA/33306/2026	DEBASNAN DAS	2026-07-24	nomenclature not correct, it may be register as GUAP
40	D-WP(C)/20740/2026	ANIMESH MOHANTY	2026-07-24	1. Address of the petitioner not furnished in the cause title
41	D-WP(C)/27890/2026	KSHIROD KUMAR ROUT	2026-07-24	1. F.I.R date wrongly furnished in index at Annexure-1
42	D-WP(C)/31427/2026	SANJEEB KUMAR JENA	2026-07-24	D.c.fee of Rs.42/- not paid.Annexure not correctly mentioned in the petition copy.
43	D-CONTC/32208/2026	ADV.	2026-07-24	i) Synopsis and Date chart not mentioned in Index.ii) Date of order not correct in index and book mark under annexure-1.iii) Index not properly page mark.iv) Year of the wp(c) not correct in synopsis.v) Year of the order not correct in para-3 and 4 of the petition.
44	D-CRLMP/21240/2026	PRASANTA KUMAR SATAPATHY	2026-07-24	1 page - 16 and 17 not legible.

45	D-CRLMC/19103/2026	SANGRAM DALUA	2026-07-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
46	D-WP(C)/33639/2026	SANGRAM JENA	2026-07-24	Page 21 not legible.
47	D-CMP/32923/2026	DHANANJAYA MUND	2026-07-24	A.Fee of Rs.1.10/order be Paid on the C.Copy under A-7 AND A-8
48	D-WP(C)/33672/2026	LAXMIKANTA MOHANTY	2026-07-24	Rs.50.00 not paid in V.Nma
49	D-CRLMP/21032/2026	BIJAY KUMAR MOHANTY	2026-07-24	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
50	D-CMP/32941/2026	DWARIKA PRASAD MOHANTY	2026-07-24	A.Fee of Rs.1.10/order be Paid on the C.Copy.
51	D-CONTC/32286/2026	SAROJA KANTA SAMAL	2026-07-24	i) Petitioner no. 13 (Mamata Sethi) Not executed her name in the vakalatnama.
52	D-WP(C)/32977/2026	NIRANJAN LENKA	2026-07-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
53	D-MATA/33294/2026	OM SWARUP	2026-07-24	good ground not furnished
54	D-MATA/33555/2026	MANAS KUMAR CHAND	2026-07-24	nomenclature not correct, it may be register as GUAP
55	D-BLAPL/21840/2026	SURYAKANTA DWIBEDI	2026-07-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure-1 be kept in cover.
56	D-BLAPL/21730/2026	P.V.S NANAJI ACHARY	2026-07-24	Name and Details of victim and her relatives mentioned in annexure need not be disclosed and kept in closed cover
57	D-WP(C)/31954/2026	RABINDRA KUMAR PATNAIK	2026-07-24	1. Ann.3 not filed as mentioned in Index. Resubmit for SR after compliance.
58	D-CMP/31903/2026	ABHILASH MISHRA	2026-07-24	Address of O.Ps No-2 to 5 7 and 11 not mentioned in the Petition.
59	D-WP(C)/33321/2026	ANIL KUMAR BEHERA	2026-07-24	PAGE NO.22 REPEATED.
60	D-WP(C)/31990/2026	HRUDANANDA MOHAPATRA	2026-07-24	1. Paragraph declaration not correct
61	D-WP(C)/33308/2026	ANIL KUMAR BEHERA	2026-07-24	1. PAGE NO.21 and 24 REPEATED.
62	D-WP(C)/32352/2026	SOURAV SUMAN BHUYAN	2026-07-24	1. Court fee and other fee deficient in V. Nama

63	D-WP(C)/33318/2026	ANIL KUMAR BEHERA	2026-07-24	PAGE NO 15 PARTIALLY LEGIBLE
64	D-WP(C)/33077/2026	AMITAV TRIPATHY	2026-07-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
65	D-CRLMC/22101/2026	MANISA BISWAL	2026-07-24	1. Provision of Law not correctly furnished. 2. GR case number not correctly furnished in Synopsis. 3. Certified copy of Annex-1 not filed. 4. LAA Rs.10/- and AWF Fee Rs. 15/- to be paid on V.nama.
66	D-WP(C)/33080/2026	AMITAV TRIPATHY	2026-07-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
67	D-WP(C)/33442/2026	AFRAAZ SUHAIL	2026-07-24	1. Page marking not done in index
68	D-BLAPL/22013/2026	RAJESH KUMAR MAHAPATRA	2026-07-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
69	D-MACA/33101/2026	RAMESH CHANDRA SAHOO-1	2026-07-24	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
70	D-MACA/33202/2026	RIMJHIMBALA PATI	2026-07-24	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 294 days
71	D-BLAPL/22042/2026	RAMESH CHABDRA BHOI	2026-07-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
72	D-BLAPL/22032/2026	OM PRAKASH SARAN	2026-07-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Name and details of Informant/family member mentioned in

				para-6 of pg.9-10, para-12 of pg.10 AND pg.11-12 be redacted. 4.Redacted copy of the same be filed.
73	D-MACA/33255/2026	BIJAY KUMAR MOHANTY	2026-07-24	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 15 days 2. Court Fee Rs. 7542/ payable, paid 12/ rest amount to be paid
74	D-BLAPL/22005/2026	SOMANATH MITRA	2026-07-24	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Year of PR No. mentioned in petition not tally with Rejection order.
75	D-BLAPL/22008/2026	RUCHI RAJGARHIA	2026-07-24	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished
76	D-CRLMC/11547/2026	DIPTI RANJAN MOHAPATRA	2026-07-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Age of the deponent not furnished in the affidavit.2. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover
77	D-WP(C)/31958/2026	MADAN MOHAN SWAIN	2026-07-24	1. Neat and legible copy of Ann.6 be filed.
78	D-BLAPL/22026/2026	CHITTA RANJAN MISHRA	2026-07-24	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished
79	D-CRLMC/21916/2026	SANJIB KHANDAYATRAY	2026-07-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration(I.A and petition).2. As per impugned

				order under Annexure-7 S.T. case no. not correctly furnished (I.A and Petition)in the prayer.3. As per impugned order under Annexure-7, name of the Lower court not correctly furnished in the cause title
80	D-BLAPL/22034/2026	BIBHUTI RANJAN MOHANTY	2026-07-24	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
81	D-WP(C)/33116/2026	SATYA NARAYAN MISHRA-4	2026-07-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
82	D-CONTC/30818/2026	STHITI DAS	2026-07-24	1. Annxures -2 and 3 not properly arranged As per Index.
83	D-CONTC/33343/2026	SWAPNIL ROY	2026-07-24	1. Nomenclature not correctly furnished in V.nama.
84	D-WP(C)/31956/2026	BISWARANJAN DALAI	2026-07-24	1. Para 5 missing
				14-NOT PROPERLY INDEXED.
85	D-BLAPL/22018/2026	SOUMYA RANJAN DAS	2026-07-24	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Paragraphs not properly mentioned in petition as well as declaration of affidavit.
86	D-WP(C)/32469/2026	JANAKI KANTA MAHAPATRA	2026-07-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.12 to 18 not neat.
87	D-CRLMC/18760/2026	BIJAYA KUMAR PARIDA 2	2026-07-24	1. Copy of Annexures-1 2 and 3 disclosing the name of Informant/Victim be kept in Cover.
88	D-ABLAPL/22129/2026	BISWAJIT PASAYAT	2026-07-24	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and

				decisions thereof to be furnished. 3. Page No.12 not legible.
89	D-WP(C)/32066/2026	SAKTIDHAR MISHRA	2026-07-24	Page marking not proper.
90	D-ABLAPL/22126/2026	ABHINANDAN PRADHAN	2026-07-24	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.3.Occupation of deponent not mentioned in Affidavit
91	D-CRLMC/21866/2026	PRAVASH CHANDRA JENA	2026-07-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R
92	D-ABLAPL/22136/2026	SUCHISMITA SARANGI	2026-07-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
93	D-WP(C)/31961/2026	RABINDRA KUMAR PATNAIK	2026-07-24	1. Para 6 missing.
94	D-CMP/33037/2026	AKSHAYA KUMAR MOHAPATRA	2026-07-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
95	D-CRLA/21411/2026	PRABHAV BEHERA	2026-07-24	1 Date of judgment not correctly furnished in Index and prayer part.
96	D-BLAPL/22089/2026	RAJENDRA NARAYAN ROUT	2026-07-24	Non-redacted copy of FIR be kept in closed envelop
97	D-WP(C)/32096/2026	DILIP KUMAR SAHU	2026-07-24	1. Annexure 1 and 2 not marked at concerned page as per index
98	D-ABLAPL/22132/2026	BIKRAM KESHARI RAJ	2026-07-24	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether

				similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
99	D-WP(C)/31955/2026	SHUBHENDU KUMAR PARIDA	2026-07-24	1. Page marking of Ann.2 to 4 in date Chart not correct
100	D-ABLAPL/22036/2026	AMLAN SHAKTI PAUL	2026-07-24	Page No.10 not legible
101	D-CRLMC/20535/2026	KURESH PRASAD DASH	2026-07-24	Annexure-2 not neat
102	D-WP(C)/33379/2026	MITU KUMAR BISWAL	2026-07-24	Address of op-3 not correct.
103	D-WP(C)/30804/2026	ACHYUTANANDA PATTANAIK	2026-07-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
104	D-WP(C)/30802/2026	ACHYUTANANDA PATTANAIK	2026-07-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
105	D-WP(C)/33346/2026	SASWAT KUMAR ACHARYA	2026-07-24	page no. 36 and 53 not neat.
106	D-RSA/30736/2026	AMIT PRASAD BOSE	2026-07-24	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
107	D-CONTC/30588/2026	STHITI DAS	2026-07-24	1. Age of the deponent in affidavit does not tally with cause title.
				18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
108	D-RSA/31202/2026	AJAYA KUMAR JENA	2026-07-24	1.D.C.Fee of Rs.147/- to be Paid 2. Cause Title Not in order.Rs.No-8 to 11 being P.L.Rs of deceased R-1 of the L.A.Court not yet substituted. 3.C.Fee Payable left blank be filled up.Put up for further S.R after rectification for computing the period of limitation
109	D-CONTC/31043/2026	BASUDEV BARIK	2026-07-24	Annexure-2 not mentioned in the petition copy.
110	D-CONTC/31012/2026	ADV.	2026-07-24	Occupation not mentioned in the affidavit.
111	D-CONTC/31088/2026	SMITA RANJAN PATNAIK	2026-07-24	Paragraph not correctly mentioned in the affidavit.
112	D-CRLMC/20823/2026	DIPTI RANJAN BHOKTA	2026-07-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. ANNEXURES 1 BE KEPT IN COVER.
113	D-CONTC/30582/2026	STHITI DAS	2026-07-24	1. Age of the deponent in affidavit does not tally with cause title.
114	D-WP(C)/30505/2026	ASHUTOSH KUARNR	2026-07-24	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE

				PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Ann. No. not mentioned in prayer(ii) 2. Para 9 and 10 missing. 3. Paragraph declaration not correct.
115	D-CONTC/32016/2026	SAROJA KANTA SAMAL	2026-07-24	i) Date of order mentioned in 3rd line of para-5 of the petition not correct
116	D-WP(C)/31986/2026	DINESH KUMAR PANDA	2026-07-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Application contains multiple prayer. 2. Ann.18 not page marked in index. 3. Paragraph declaration not correct. 4. Ann.6 7 and 12 not attested. 5. IA not signed by the advocate
117	D-CONTC/32035/2026	SAROJA KANTA SAMAL	2026-07-24	i) Date of order passed in wp(c) no. 35563/2020 mentioned in index , Book mark and para -5of the petition not correct.
118	D-CONTC/32036/2026	SAROJA KANTA SAMAL	2026-07-24	i) Date of order not correct in sl. no. -5 of the index and Book mark .ii) Age of the deponent mentioned in affidavit not tally with cause title.
119	D-CONTC/32292/2026	SAROJA KANTA SAMAL	2026-07-24	i) Index not properly page marked.ii) Date of order not correctly furnished in sl. -5 of the index and book mark.ii) Petitioner nos 11 12 and 13 not executed their name in vakalatnama.
120	D-CRLMP/21972/2026	RAKESH BEHERA	2026-07-24	annex-2 not visible
121	D-CRLMP/19858/2026	SK. ZAFARULLA	2026-07-24	1 .parent of victim and address to be redacted from annex-3
122	D-BLAPL/21438/2026	UMA SHANKAR PATEL	2026-07-24	Name and Details of Victim /Informant mentioned in annexure need not be disclosed and kept in closed cover.
123	D-WP(C)/31153/2026	JYOTIRMAY GUPTA	2026-07-24	1. Age of the deponent in affidavit does not tally with cause title.
124	D-BLAPL/21986/2026	RAMAKANTA PANDA	2026-07-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Address and mobile No. of victim mentioned at para-6(h),(j) of pg.11-12, Village name at para-12 of pg.12 and name of sister of victim at pg.13 be redacted. 4.Redacted copy of the same be filed

125	D-WP(C)/31873/2026	SUBHAM AGRAWAL	2026-07-24	1. Date of Ann.5 not correct. 2. Name of Pet. No.2 in CT not tally with signature.
126	D-WP(C)/31872/2026	SUBHAM AGRAWAL	2026-07-24	1. Date of Ann.5 not correct. 2. Name of Pet. No.2 in CT not tally with signature.
127	D-WP(C)/31877/2026	SUBHAM AGRAWAL	2026-07-24	1. Date of Ann.5 not correct. 2. Name of Pet. No.2 in CT not tally with signature
128	D-WP(C)/32271/2026	MAHITOSH SINHA	2026-07-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. In declaration under affidavit, no. of paragraphs wrongly furnished.
129	D-WP(C)/33169/2026	SUBHADUTTA ROUTRAY	2026-07-24	Date of copy of order vide annex-1 not tally with Index.
130	D-WP(C)/33096/2026	ASHOK KUMAR SAHOO	2026-07-24	1. Representation dated not correctly furnished Sl. no.8 in Index. 2. LTI of petitioner no.1 not attested.
131	D-CRLA/20264/2026	SK. ZAFARULLA	2026-07-24	1 Name of informant to redacted from page. 25 ans kept sealed cover